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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/213/2016

NAME OF THE PETITIONER(S) : Dr. Justin George & 9 others

NAME OF THE RESPONDENT(S) : M/s Trichur Tourist Complex Private Limited & 15 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. K Gowtham Kumar
(9840667863)

Counsel for Respondents K. Gowtham Kumar

2. Solaman Cleetus

Representing Senior
Sr. Srikant Mohan

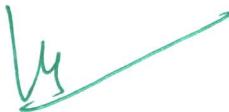
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ORDER

Shri Solaman Cleetus, PCS, representing Counsel for petitioner present. Shri K. Gowtham Kumar, counsel for R1 and R2 present and submitted that he is instructed to file the counter today but unable to do so, as the party could not reach here from Kerala to sign the documents. Taking into consideration all his submissions, time extended at request, with the direction that in case he fails to file the counter by the next date of hearing, the right of filing of counter shall stand forfeited. Put up on 22.02.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)